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O.A.No.459 of 2009

M.R.Saran Applicant

-Versus-

Union of India & Ors. Respondents

1. Order dated: the 7th July, 2010.

C O R A M

THE HON'BLE MR. C.R.MOHAPATRA, MEMBER (A)

The issues involved in this OA appear to have already been settled by this Tribunal in several other OAs. It has also been submitted by Learned GA that another OA pertaining to the relief claimed in this OA is pending for disposal. None is present for the Applicant. In view of the above, as requested by Learned GA the matter maybe listed on 8.7.2010 along other similar pending OA for final disposal. Registry is also directed to find out the disposed of record on the subject and tag the same with the present OA.

Member (Admn.)

Order dt. 16.09.2010

Coram:

Vice-Chairman

Hon'ble Mr. M.R. Mohanty,

&

Hon'ble Mr. C.R. Mohapatra, Member (A)

Heard Mr. D.K. Kart, Ld. Counsel for the Applicant and Mr. A.K. Borthakur, Ld. Govt Advocate for State of Orissa and Mr. V.B. Mohapatra, Ld. Cor. Standing Counsel for the Union of India.

Hearing is concluded. For the reasons recorded separately the OA is disposed of. No contd. 14

Member (A)

J
Vice-Chairman